NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-475(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Smt. Pramila Giri Vs. M/s. Kindle Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

None

ORDER

Present none.

In the interest of justice adjourned to 24th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)